Annexure-5 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Bloom Dekor Limited Limited; Date of commencement of CIRP: 11.10.2023
NCLT order C. P. (I.B) No. 127 of 2020 dated 11.10.2023
List of creditors as on: 17.01.2024

List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL													